## **HIGH COURT OF ANDHRA PRADESH**

## **TENDER NOTIFICATION**

## ROC.No.65/2022-Estt.

The High Court proposes to entrust the work of destruction of applications along with enclosures by putting them in a shredder by engaging a contractor in the premises of High Court of Andhra Pradesh.

Therefore, guotations are invited from contractors who are in the business of shredding documents. The intending contractors should submit their sealed quotations to the undersigned superscribing "Quotation for destruction of applications along with enclosures" on or before 02-03-2022 by 5.00 p.m. to the following address:

The Registrar (Administration), High Court of Andhra Pradesh, Amaravati, Guntur District - 522237. Phone No.0863-2372625 Email ID:regadmtaphc@gov.in

The intending bidders should mention the procedure of shredding of applications, if any, in the quotation.

The undersigned reserves the right to accept or reject any of the quotations or all the quotations without assigning any reason.

The intending bidders may inspect the applications meant for destruction in the High Court premises during office hours i.e. 10.30 a.m. to 05.00 p.m.

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Amaravati Dated 16-02-2022. **REGISTRAR** (ADMINISTRATION)